

ITEM NO.2

REGISTRAR COURT. 2

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 3642-3646/2018

AKSHAY & ANR.

Appellant(s)

VERSUS

ADITYA & ORS.

Respondent(s)

Date : 16-09-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Rakesh K. Sharma, AOR
Mr. V. Balaji, Adv.
Mr. MSM Asaithambi, Adv.
Mr. Nizamuddin, Adv.

For Respondent(s)

Mr. Praveen Swarup, AOR
Mr. Shishir Kr. Saxena, Adv.
Mr. Brijendra Singh, Adv.

Ms. Amita Singh Kalkal, AOR
Ms. Shravi Garg, Adv.
Mr. Piyush Singhal, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Counter affidavit has already been filed on behalf of respondent nos. 1, 2 and 4.

Despite due service, none appears on behalf of respondent nos. 3 and 5 to 7. However, Mr. Aroop Kumar Shrivastav, Ld. Advocate for Mr. Avjeet Singh Gupta, AOR has appeared on behalf of respondent nos. 5 to 7. He seeks and is given Four weeks time to file the vakalatnama and counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

S.P.S. LALER
Registrar

pm